Concern over imposition of Hindi in making Programmes by Doordarshan Production Centre for North-East

SHRIMATI S. G. INDIRA (Tamil Nadu): Sir, I am thankful to you for allowing me to raise an important issue concerning the sentiments of the non-Hindi speaking areas. Sir, according to a report, it was stated that the Doordarshan had made it mandatory that the programmes by production centre for the North-East to be made in Hindi and not in the local languages and dialects. The said centre had said or imposed that the programme for the centre should be made only in Hindi as the sole medium of expression for fiction-based television programme for it. The people of North-East have made protest against this and cited various examples how the Hind versions made for Doordarshan by producers from outside the region distorted the actual essence and spirit of the creative work. The actual essence and spirit of any creative work or feelings can only be expressed through their own mother tongue whether it is North-East or Tamil Nadu. The feelings are the same, and only the local languages could alone express the local issues and sentiments in the right perspective. Today, the people of North-East are facing this issue, but tomorrow it can be any other State in the country. In view of the above, I urge upon the Government to withdraw the notification issued in this regard, immediately. Thank you.

SHRI N. JOTHI (Tamil Nadu): Sir, I associate myself with the Special Mention made by Shrimati S. G. indira.

DR. K. MALAISAMY (Tamil Nadu): Sir, I associate myself with the Special Mention made by Shrimati S. G. Indira.

SHRI N. R. GOVINDRAJAR (Tamil Nadu): Sir, I associate myself with the Special Mention made by Shrimati S. G. Indira. (Followed by 2t) RSS/SC/2T/3.30

Judgement in Kanishka Bombing Case

SHRI TARLOCHAN SINGH (Haryana): Sir, every person in the world was shocked when an Air India plane Kanishka fell in the sea of Ireland in 1985. On the basis of Justice B. N. Kirpal enquiry report, it was announced that this accident happened due to the bombing of the plans by some Sikh organisation, who were out to take revenge on the Indian Army's attack on the Golden Temple. The Canadian Court, which was inquiring into this case for the last 20 years, has acquitted the alleged accused, who were the Sikhs. The Court has found that they are not guilty and they were not involved in any conspiracy. I am happy, and the entire Sikh